GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2318
ANSWERED ON 07TH AUGUST, 2026

IMPLEMENTATION OF PMKSY AND PMFME SCHEME IN PUNJAB

2318. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

(a) whether Government has reviewed the implementation of the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and the PM Formalisation of Micro Food Processing Enterprises (PMFME) Scheme in Punjab;

(b) the project-wise details of PMKSY projects sanctioned, completed and under implementation, along with the district-wise number of beneficiaries covered under PMFME during the last three years;

(c) whether any PMKSY projects or PMFME applications are pending or delayed due to reasons attributable to the State Government if so, the details thereof; and

(d) the scheme-wise funds sanctioned, released and utilised by Punjab under both schemes, along with the corrective measures taken to ensure timely implementation?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): The Ministry of Food Processing Industries (MoFPI) has been implementing a Central Sector Umbrella Scheme Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Centrally Sponsored Scheme - PM Formalization of Micro Food Processing Enterprises (PMFME) across the country including the State of Punjab.

In the State of Punjab, MoFPI has approved 79 projects with project cost of Rs. 1663.76 crore having approved grants-in-aid of Rs. 454.98 crore under the component schemes of PMKSY as on 30.06.2026. Under PMFME, 3,506 micro food processing enterprises have been sanctioned with approved subsidy of Rs. 298.05 crore and seed capital of Rs. 4.36 crore has been approved for 1404 Self Help Group members as on 30.06.2026.

(b): The details of 12 projects approved under PMKSY & 2,380 micro food processing enterprises under PMFME during the last three years (2023-24 to 2025-26) in Punjab are at **Annexure.**

(c) & (d): Delay in implementation of the projects under PMKSY are due to various factors, such as the non-receipt of statutory clearances from the respective Agencies including the Revenue Authority, Town Planning, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority, etc. No PMKSY project has been specifically pending or delayed solely due to reasons attributable to the State Government. The PMFME scheme is demand-driven and is implemented through the State/ UT Government. Under the Credit Linked Subsidy component, project proposals are appraised at different levels and loans are sanctioned by the lending banks in accordance with their extant lending norms and policies. After successful verification by the banks, the subsidy is released by the States. There is no specific delay at any stage for the State of Punjab.

MoFPI has taken various measures for timely implementation of projects, which include (i) Dashboard for monitoring the progress of the projects; (ii) Regularly review with the promoters to help remove bottlenecks in implementation; (iii) Assessing the progress of projects though site visits (including virtual visits) to prevent delays in their completion; (iv) Issues taken up with the Banks/ Financial Institutions to expedite sanction and disbursement of term loan to the projects; (v) Penal provisions on the promotors in case of delayed completion of projects.

MoFPI periodically reviews the PMFME scheme with State/ UT government and in State Level Bankers' Committee (SLBC) meetings to improve performance and ensure better utilization of funds.

No state-wise budget allocation is done under PMKSY. Under PMFME Scheme, central share of Rs.224.88 crore has been released/allocated to the State of Punjab, as on 30.06.2026 since inception of the Scheme.

*****

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2318 FOR ANSWER ON 07TH AUGUST, 2026 REGARDING "IMPLEMENTATION OF PMKSY AND PMFME SCHEME IN PUNJAB"

A. Details of approved projects under PMKSY during the last three years (2023-24 to 2025-26)

Sr.No	Project Name	District	Date of Approval	Project Cost (Rs. in cr.)	Approved Grants-in-aid (Rs. in cr.)	Released Grants-in-aid (Rs. in cr.)	Status
Component Scheme-Integrated Cold Chain and Value Addition Infrastructure Scheme							
1	Mander Milk Plant	Ludhiana	13-03-26	8.47	2.19	0.00	Under Implementation
2	Basant Ice Cream and Foods Private Limited	Ludhiana	13-03-26	39.44	5.58	0.00	Under Implementation
Component Scheme-Creation / Expansion of Food Processing & Preservation Capacities Scheme							
3	SMP Group of Industries	Gurdaspur	08-07-23	17.00	5.00	5.00	Completed
4	Star Foods	Ludhiana	29-02-24	64.58	5.00	5.00	Completed
5	Perfect Poultry Products Pvt Ltd	Amritsar	13-03-26	18.31	5.00	0.00	Under Implementation
6	Rahe Healthy Foods Pvt Ltd	Firozpur	13-03-26	7.66	2.07	0.00	Under Implementation
7	Stexxa Agro Export Pvt Ltd	Barnala	13-03-26	21.13	5.00	0.00	Under Implementation
8	Shivalya Agro Foods	Barnala	13-03-26	20.15	5.00	0.00	Under Implementation
9	Chanakya Dairy Products Pvt Ltd	Fatehgarh Sahib	13-03-26	19.41	4.58	0.00	Under Implementation
10	Punjab Frozen Foods	Hoshiarpur	13-03-26	18.20	5.00	0.00	Under Implementation

11	Chanakya Bakery Products Pvt Ltd	Fatehgarh Sahib	13-03-26	18.00	5.00	0.00	Under Implementation
Component Scheme-Food Safety & Quality Assurance Infrastructure							
12	Emminent Analytics	SAS Nagar	01-03-24	10.84	4.56	2.23	Under Implementation

B. Details of approved Micro Food Enterprises under PMFME during the last three years (2023-24 to 2025-26)

S.No.	Districts	No. of approved Micro Food Enterprises
1	Amritsar	38
2	Barnala	201
3	Bathinda	423
4	Faridkot	100
5	Fatehgarh Sahib	39
6	Fazilka	36
7	Firozepur	64
8	Gurdaspur	70
9	Hoshiarpur	68
10	Jalandhar	92
11	Kapurthala	33
12	Ludhiana	177
13	Malerkotla	79
14	Mansa	203
15	Moga	165
16	Pathankot	20
17	Patiala	140
18	Rupnagar	19
19	S.A.S Nagar	33
20	Sangrur	220
21	Shahid Bhagat Singh Nagar	18
22	Sri Muktsar Sahib	117
23	Tarn Taran	25
	Grand Total	**2380**

*****